

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

Date : 31<sup>st</sup> August, 2017

Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM  
JUDICIAL MEMBER**

**HON'BLE DR. NAGIN NANDA  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR DIRECTION</b>			
1.	Original Application No. 24/2014 (PH)	Shiv Prasad  Vs.  U.O.I. & Ors.	Mr. Sanjay Upadhyay & Ms. Eisha Krishan, Advs. for the Applicant  Mr. Vikas Malhotra, Adv. for R-1 Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Rahul Verma, AAG for R-2 & 6 Mr. Abhishek Paruthi, Adv. with Mr. Rajkumar, Adv. for CPCB Mr. Mukesh Verma, Adv. for R-4 Mr. Aditya Singh, Adv. for R-5 Mr. Pradeep Mishra, Adv. for R-7 Mr. Pinaki Misra, Sr. Adv. with Mr. Sidharth Bhatnagar & Ms. Ritwika Nanda, Advs. for R- 8 to 21 & 23 to 25
2.	Original Application No. 556/2016 (M.A. No. 72/2017) (PH)	Haridutt Sharma & Anr.  Vs.  North Delhi Municipal Corporation & Ors.	Ms. Parul Gupta, Adv. for Applicants  Mr. Tarunvir Singh Khehar & Mr. Narender Pal Singh, Advs. for Govt. of NCT Mr. Nitish Negi, Adv. for R-2 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Prashant Sivarajan, Adv. for DUSIB Mr. Ankur Chhibber, Adv. for R-2 Ms. Puja Kalra, Adv. for North MCD
<b>FOR ADMISSION</b>			
3.	Original Application No. 507/2017 (M.A. No. 1045/2017)	Harinder Dhingra  Vs.  Municipal Corporation Gurugram & Ors.	Mr. Ayush Arora, Adv. for Applicant
4.	Original Application No. 511/2017 (M.A. No.1035/2017)	Prakash & Anr.  Vs.  The State of Rajasthan & Ors.	Mr. Neeraj K. Sharma, Adv. for Applicant
5.	Original Application No. 514/2017	C-1 Block Resident Welfare Association (Regd.), Ashok Vihar  Vs.  North Delhi Municipal Corporation & Ors.	Mr. Vikas Jain, Adv. for Applicant
6.	Original Application No. 516/2017	Sanjay Rao Bhagul & Anr.  Vs.  State of Haryana & Ors.	Mr. S. A. Zaidi & Ms. Mansi Chahal, Advs. for Applicant
<b>AFTER NOTICE</b>			
7.	Original Application No. 472/2017 (M.A. No. 920/2017)	Jan Kalyan Sewa Trust  Vs.  State of UP & Ors.	Mr. Sanjay Kumar, Adv. for Applicant
8.	Original Application No. 483/2017	Arjun Malik  Vs.  State of Uttar Pradesh & Ors.	Mr. Gaurav Kumar Bansal, Adv. for Applicant  Mr. Pradeep Misra & Mr. Daleep Kr. Dhayani, Advs. for R-3 & 4

<b>FOR COMPLETION OF PLEADINGS</b>			
<b>9.</b>	Original Application No. 616/2016	Sangam Vihar Residents Welfare Association & Anr. Vs. Ministry of Environment & Forest & Ors.	Mr. Jasvinder Kaur, Adv. for Applicant  Mr. Divya Prakash Pande, Adv. for MoEF Dr. Sandeep Singh, Adv. for R-2 & 6 Mr. Pradeep Misra & Mr. Daleep Dhayani, Advs. for R-3 Mr. Deepayan Mandal, Adv. for R-9 Mr. Raman Yadav, Adv. for GDA
<b>10.</b>	Original Application No. 124/2017 (M.A. No. 208/2017)	Sarv Jan Kalyan Sewa Samiti Vs. Union of India & Ors.	Mr. Siddharth Yadav & Mr. Vipin Gupta, Advs. for Applicant  Mr. Krishan Kumar Singh, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2, 3 & 5 Mr. Darpan Wadhwa, Adv. for R-4
<b>11.</b>	Original Application No. 333/2017 <b>(M.A. No. 1044/2017)</b>	Sandeep Sharma Vs. Union of India & Ors.	Mr. Romil Pathak, Adv. for Applicant  Mr. Tarunvir Singh Khehar, Adv. for R-1 Mr. V. S. Chauhan, Adv. for R-3
<b>12.</b>	Original Application No. 356/2017 (M.A. No. 666/2017, M.A. No. 819/2017 & <b>M.A. No. 1046/2017)</b>	Naresh Kumar Jindal & Ors. Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Upama Bhattacharjee, Advs. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 7 Mr. Pinaki Misra, Sr. Adv. with Mr. Sudhir Mishra, Adv. for R-8 Mr. Krishna Kumar Singh, Adv. for MoEF & CC
<b>13.</b>	Original Application No. 381/2017	Gaurav Kumar Bansal Vs. State of U.P. & Ors.	Mr. Gaurav Kumar Bansal, Adv. in person  Mr. Sharad Chauhan, Adv. for State of UP Mr. Ankit Verma, Adv. Mr. Pradeep Misra & Mr. Daleep Dhayani, Advs. for R-2 Mr. B. V. Niren, Adv. for CGWA
<b>14.</b>	Original Application No. 476/2017	M/s Avanti Metals Industries Vs. Uttarakhand Environment Protection & Pollution Control Board	Mr. Kamal K. Pandey, Adv. for Applicant  Mr. Mukesh Verma, Adv. for R-1 Mr. B. V. Niren, Adv. for CGWA
<b>15.</b>	Original Application No. 489/2017 (M.A. No. 951/2017)	M/s Indus Tubes Limited Vs. Uttar Pradesh Pollution Control Board (UPPCB) & Anr.	Mr. Manoj Kumar & Ms. Shweta Bharti, Advs. for Applicant  Mr. Rajkumar, Adv. for CPCB Mr. B. V. Niren, Adv. for CGWA Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for UPPCB
<b>FOR HEARING</b>			
<b>16.</b>	Original Application No. 129/2017 (M.A. No. 236/2017)	Pawan Kumar Vs. State of Haryana & Ors.	Mr. S. A. Zaidi, Adv. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 & 2 Mr. Tarunvir Singh Khehar, Adv. Mr. Shiv Sharma & Mr. Adhirej Singh, Advs.
<b>17.</b>	Original Application No. 135/2016	Nikhilesh Singh Vs. Union of India & Ors.	Ms. Neelam Rathore, Adv. for Applicant  Mr. Krishna Kumar Singh, Adv. for R-1 & 2 Mr. Sharad Chauhan, Adv. for State of UP Ms. Geeta Luthra, Sr. Adv. with Ms. Shivani, Adv. for R-14

<b>18.</b>	Original Application No. 88/2016 (M.A. No. 313/2017)	Nandan Singh Bora Vs. Union of India & Ors.	Mr. Rajeev Bisht & Mr. Surinder Singh, Adv. for Applicant  Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for R-3 to 6 & 9 Mr. Mukesh Verma, Adv. for R-8 Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Rahul Khurana, Adv.
<b>19.</b>	Original Application No. 367/2016 (M.A. No. 712/2016)	Bahadur Singh Karki Vs. Union of India & Ors.	Mr. Rajeev Singh Bisht, Adv. for Applicant  Mr. Rahul Pratap, Adv. for MoEF Mr. Divya Prakash Pandey, Adv. Mr. Vikas Malhotra, Adv. Mr. Rahul Verma, AAG with R-3 to 6 & 9 Mr. Mukesh Verma, Adv. for R-8 Mr. Ajit Sharma, Adv. for R-10 Mr. A. K. Babbar, Adv. for R-11
<b>20.</b>	Original Application No. 207/2016 (M.A. No. 388/2016)	Ashok Kumar Vs. Chief Secretary, Govt. of NCT of Delhi Ors.	Mr. Ashok Kumar, Applicant in person Mr. Tarunvir Singh Khehar, Adv. for R-1&5 Ms. Puja Kalra, Adv. for R-2 Ms. Sakshi Popli, Adv. for R-3 (DJB) Mr. Gaurav Verma, Adv. for R-6 Mr. B. V. Niren, Adv. for CGSC Mr. Gaurav Gupta, Adv. Dr. K.P.S. Dalal, Adv. for Noticee No. 1 Mr. Gaurav Gupta, Adv. for Noticee No. 2
<b>21.</b>	Original Application No. 429/2016 (M.A. No. 193/2017 & M.A. No. 199/2017)	All India Kaimur Peoples's Front Vs. The State of U.P. & Ors.	Mr. T. N. Singh & Mr. Vikas K. Singh, Adv. for Applicant  Mr. Ankit Verma, Adv. for R-1 to 3 & 5 to 9 Mr. Balendu Shekhar, Adv. for R-10 Mr. Harin P. Raval, Sr. Adv. with Mr. M. R. Shamshad, Adv. for R-2 to 4 Mr. Aviral Dhirendra, Adv. Mr. Narender Hooda, Sr. Adv. with Mr. Madan Shrivastava, Adv.
<b>22.</b>	Original Application No. 669/2016	Madan Singh Bisth Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant  Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for State of Uttarakhand Ms. Priyanka Swami, Adv. for Ghaziabad Nagar Nigam Mr. Rajesh Raina, Adv. for R-3
<b>23.</b>	Original Application No. 438/2015 (M.A. No. 1016/2015)	Jan Sashaktikaran Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Rajesh K. Singh, Adv. for R-1 Dr. Sandeep Singh, Adv. for R-2, 3, 5 to 9 Mr. Pradeep Misra & Mr. Daleep Kr. Dhayani, Adv. for R-4 Mr. Sharad Chauhan, Adv. (LC) Mr. A. D. N. Rao, Adv. Mr. Pramod Kumar, Adv. for Noticees Mr. Saurabh Bahwani, Adv. for Noticee
<b>24.</b>	Original Application No. 276/2013 (M.A. No. 571/2016)	Ashwani Kumar Dubey Vs Union of India & Ors.	Mr. M.Z. Choudhary, Adv. & Mr. Ashwani Kumar Dubey, Applicant in person  Mr. Vikas Malhotra, Adv. for R - 1 Mr. Rajkumar, Adv. for R - 2 Mr. V. K. Shukla & Mr. Aditya Shankar, Adv. for R - 3, 5 & 8 Mr. Rajul Shrivastava, Adv. for R - 4 Ms. Savitri Pandey, Adv. for R-6 & 9

			<p>Mr. Gigi, C. George, Adv. for State of UP  Mr. Daleep Kumar Dhyani, Adv. for R - 7  Mr. Vikas Singh, Sr. Adv. along with  Mr. Bharat Sangal, Adv. for R-10 to 12  Mr. Syed Shahid Husain, Adv. for R -13,  15, 16 &amp; 21  Mr. Pinaki Misra, Sr. Adv. along with  Mr. Rishi Agrawala, Adv. for R – 14  Mr. Parag P. Tripathi, Sr. Adv. along with  Mr. Karan Luthra, Adv. for R - 17  Mr. Rajat Jariwal, Adv. for R – 18  Mr. Pradeep Mishra, Adv. for R–19 &amp; R-20  Mr. Nitin Mishra, Adv. for R-22  Mr. Pawan Upadhyay, Adv. for R–23 &amp; R-27  Mr. Harsh Sethi, Adv. for R – 24  Mr. Harsh Parashar, Adv. for R – 25  Mr. Vivek Singh, Adv. for R – 26  Mr. Ajay K. Chopra, Adv. for R – 28  Mr. Ashwani Bhardwaj, Adv. for R-34 &amp; 36  Mr. Anip Sachthen, Adv. for NCL  Mr. Mahesh Agarwal, Adv.  Mr. Vikrant Pachnanda, Adv.</p>
25.	Original Application No. 20/2014 (M.A No. 59/2014)	Jagat Narayan Viswakarma & Ors. Vs Union of India & Ors.	<p>Mr. M.C. Mehta, Adv. for Applicant   Ms. Panchajanya Batra Singh, Adv. for R- 1  Mr. Rajkumar, Adv. for R – 2  Dr. Vijendra Mahndiyani, Adv. for R - 3  Mr. Pradeep Mishra, Adv. for R – 4 &amp; 5  Mr. V. K. Shukla, Adv. for R – 6  Mr. Rajul Shrivastava, Adv. for R – 7  Mr. Anip Sachthen, Adv. for NCL</p>
26.	Original Application No.32 (T <sub>HC</sub> )/2014 (CWP No. 9503/2012)	Kishan Paryavaran Sangharsh Samiti, Jaipur Vs State of Rajasthan & Ors.	<p>Mr. Rajesh Choudhary, Adv. for Applicant   Mr. Shiv Mangal Sharma, AAG with  Mr. Lokendra Singh &amp; Mr. Saurabh Rajpal,  Adv. for State of Rajasthan &amp; RSPCB  Mr. Manish Shishodia, Adv.  Mr. Rakesh, Adv. for R – 2  Mr. Pinaki Mishra, Sr. Adv. with Mr. Vinay Kothari, Adv. for R – 5  Mr. Dinesh Mehta, Adv. for R-7  Mr. Sanjeet Purohit, Adv. for RIICO &amp; Ministry of Textile  Mr. P.S. Bhati, AAG for State of Rajasthan  Mr. Balendu Shekhar, Adv. for MoEF  Mr. Rajkumar, Adv. for CPCB</p>
27.	Original Application No.33 (T <sub>HC</sub> )/2014 (CWP No. 8923/2012)	Gautam Chand Chopra Vs State of Rajasthan & Ors.	<p>Mr. Girish Sankhala, Adv. for Applicant   Mr. Shiv Mangal Sharma, AAG with  Mr. Lokendra Singh &amp; Mr. Saurabh Rajpal,  Adv. for State of Rajasthan &amp; RSPCB  Mr. Manish Shishodia, Adv.  Mr. Rakesh, Adv. for R - 2  Mr. Sanjeet Purohit, Adv. for R–5 &amp; 6  Mr. Dinesh Mehta, Adv. for R-7  Mr. Pinaki Mishra, Sr. Adv. with Mr. Vinay Kothari, Adv. for R – 5</p>
28.	Original Application No. 266/2016 (M.A. No. 456/2016)	Rajasthan Textile Hand Processor Vs. Rajasthan State Pollution Control Board	<p>Mr. Dinesh Jindal for Applicant   Mr. Shiv Mangal Sharma, AAG for State of Rajasthan &amp; RSPCB  Mr. Vinay Kothari, Adv. for R-4</p>

Date : 31<sup>st</sup> August, 2017  
Time : 03:00 PM

HON'BLE DR. JUSTICE JAWAD RAHIM  
JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER  
EASTERN ZONE BENCH, KOLKATA  
(THROUGH VIDEO CONFERENCING)

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR HEARING</b>			
29.	Original Application No. 34 (T <sub>HC</sub> )/2014 (CWP No. 2844/2011) (M.A. No. 282/2016 & M.A. No. 1230/2016) <b>(PH)</b>	Digvijay Singh  Vs. State of Rajasthan & Ors.	Mr. Rishabh Sancheti, Mr. Manu Chaturvedi, Advs. & Digvijay Singh  Mr. Rajesh Panwar, AAG for State Dr. P. S. Bhati, AAG for R-2 Mr. Sanjeet Purohit, Adv. for R- 4 Mr. Panchajanya Batra Singh, Adv. for R-5 Mr. Vinay Kothari, Adv. for R – 8 Mr. Vikas Balia, Adv. for R – 9 Mr. Sunil Joshi, Adv. for R-11 Mr. Manish Shishodia, Adv. for CPCB Mr. Rajkumar, Adv. for CPCB Mr. Shiv Mangal Sharma & Mr. Lokendra, Advs. for RSPCB Mr. B. V. Niren, Adv. for CGWA

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